

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 105
(IB)-273(PB)/2019

IN THE MATTER OF:

Bala Ji Impex	Petitioner
v.		
Advance Surfactants India Ltd.	Respondent

SECTION : UNDER SECTION 9 of the IBC, 2016

Order delivered on 23.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Pragyan P. Sharma, Mr. Chandan Goswami,
Adv.
For the respondent Mr. Pankaj Seth, Adv.

ORDER

An order against the same corporate debtor has been reserved in CP No. (IB)-922(PB)/2018. Accordingly, the matter be listed along with the above mentioned company petition on the date when the order is to be pronounced.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)